

Shri Hathi : In fact, the French Mission looked into the navigability of the Mahanadi and visited several places. I cannot exactly enumerate all those places. But the report mentions all the places. They have suggested various methods as to how ports should be developed.

Shri Niranjan Jena : What is the progress of the work done in all aspects so far for the development of the port ?

Shri Hathi : First, experiments at the Poona Research Station have to be made on models. That is being done at Poona.

Shri Sarangadhar Das : May I know if there have been any other foreign companies, for instance, a Czechoslovakian company, which have submitted some proposals for the building of jettis, etc., in this port ? If so, how have Government considered such proposals ?

Shri Hathi : They might have been submitted to the Orissa Government, not to the Central Government.

CAUSTIC SODA AND SODA-ASH

*2679. **Dr. J. N. Parekh :** Will the Minister of Commerce and Industry be pleased to state :

(a) whether there is any proposal to set up new units for Caustic Soda and Soda-ash to meet the requirements of the country ;

(b) if so, the number of units which are under contemplation in the Private and Public Sectors separately and the progress made so far in this direction ; and

(c) the nature of facilities proposed to be provided by Government for the purpose ?

The Minister of Industries (Shri Kanungo) : (a) Yes, Sir.

(b) No unit has been set up in the Public Sector for the manufacture of caustic soda or soda-ash. In the Private Sector, seven new schemes for

the manufacture of caustic soda and three new schemes for the manufacture of soda-ash have been licensed. The progress of these schemes is satisfactory.

(c) Facilities like help in the selection of the situation for the plant, determination of the process used and the capacity of the plant, licences for import of machinery and raw materials are given.

Dr. J. N. Parekh : In view of the great industrial expansion envisaged, and the estimated requirement of the country of caustic soda and soda-ash by the end of the Second Five Year Plan, may I know whether the progress achieved in the private sector is considered sufficient ?

Shri Kanungo : At the moment, the anticipations are that by the end of that period the requirement of caustic soda will be 120,000 tons. It is estimated that with expansion and new establishments, this requirement will be met.

Shri Chattopadhyaya : May I know whether the Tata Oil Mills Company have the monopoly for the import of caustic soda? If so, what are the arrangements made by Government to ensure distribution without discrimination ?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : The firm in question do not have any monopoly.

Mr. Speaker : Seth Achal Singh.

Shri Chattopadhyaya : My question is not answered. This is discrimination.

Mr. Speaker : The hon. Member did not hear the answer.

सेठ अचल सिंह : क्या माननीय मंत्री महोदय बताने की कृपा करेंगे कि कब तक ऐसी पोजीशन हो जायेगी कि इन वस्तुओं के आयात की जरूरत नहीं रहेगी ?

श्री कानुनगो : क्याल है कि पांच साल के बाद इन के आयात की जरूरत नहीं होगी ।

BETTERMENT LEVY

***2680. Shri L. N. Mishra :** Will the Minister of Planning be pleased to state :

(a) whether the proposal to accept payment of betterment levy in form of land has been put into practice ; and

(b) if so, the names of the projects where it has been done ?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) and (b) A statement is placed on the Table of the House. [See Appendix XV, annexeure No. 57]

Shri L. N. Mishra : What is the idea behind accepting land in payment of betterment levy ?

Shri Hathi : The idea behind this is that the Government can obtain land for the purpose of settling people displaced by the construction of projects. Then there is the question of settlement of displaced persons also. The third is about effecting improvement in the agricultural economy of the villages under the project by consolidation of holdings. These are the three primary objects with which this scheme has been introduced.

Shri L. N. Mishra : May I know whether it is a fact that there are some States where even primary legislation about betterment levy has not been yet enacted? If so, may I know the names of those States ?

Shri Hathi : At present the States of Andhra, Bombay, Punjab, Hyderabad, PEPSU and Rajasthan have enacted legislation wherein the provision for giving land instead of cash has been incorporated. Other States, like Assam, Madras, Orissa, Mysore and Himachal Pradesh have made legislation but they have not provided for paying betterment levies in land instead of cash. Other States have not yet made any legislation.

Short Notice Questions and Answers

REBEL NAGAS

S.N.Q. No. 24. Shri Vallatharas : Will the Prime Minister be pleased to state :

(a) whether it is a fact that two police battalions of Madhya Pradesh which were participating in the military operations in the Naga area in NEFA have since surrendered with their arms to the rebel Nagas ;

(b) whether it is a fact that the Naga National Council has been dissolved by the rebel Naga Leader, and he has assumed supreme command of the Nagas opposition to the Government of India ;

(c) whether it is a fact that a Naga Home Guard has been formed and the youths, students and even Naga women have joined it in large numbers ;

(d) whether it is a fact that about 12 Naga leaders have since sent a memorandum to the Government of India through the local authorities demanding general amnesty to the Nagas, and if so, what are the terms of the memorandum ;

(e) whether it is a fact that the Naga leaders who met the Central Home Minister about two months back in New Delhi, seeking to settle the matter between the rebel Naga leader and the Government of India have been arrested and placed under detention when they returned home in Assam ;

(f) whether it is a fact that the Military operations in the Naga area have come to a standstill by reason of the Monsoon ;

(g) whether the Assam Government or the Officer in charge of the Military operations have submitted a report of the recent happenings and the present situation to the Government of India ; and

(h) what special steps the Government of India have taken to check the depredations and activities of the rebel Nagas in the Monsoon period ?